

**GOVERNMENT OF INDIA
TOURISM AND CULTURE
LOK SABHA**

UNSTARRED QUESTION NO:157
ANSWERED ON:15.07.2002
MAINTENANCE OF MONUMENTS
RAMDAS ATHAWALE

Will the Minister of TOURISM AND CULTURE be pleased to state:

- (a) whether a number of historical monuments in different parts of the country are on the verge of extinction in the absence of proper maintenance;
- (b) if so, the details thereof;
- (c) whether taking cognisance of some petition, the High Court of Delhi issued notice to the Central Government and the Archaeological Survey of India in June 2002;
- (d) if so, the details thereof;
- (e) whether the Union Government have submitted their reply to the High Court of Delhi; and
- (f) if so, the details thereof ?

Answer

MINISTER FOR TOURISM AND CULTURE (SHRI JAGMOHAN)

- (a) & (b) No, Sir. It is the constant endeavor of the Archaeological Survey of India to maintain the centrally protected monuments in a proper shape. The maintenance and conservation of all protected monuments is an ongoing process.
- (c) Yes, Sir.
- (d) The United Communist Party of India has filed a Public Interest Litigation in the Hon'ble HIGH COURT OF DELHI, alleging neglect and poor maintenance of the historical monuments and theft of antiquities.
- (e) The Court has given the Union of India time up to 13.8.2002 to file a reply.
- (f) Does not arise.